GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2244 TO BE ANSWERED ON THE 17/12/2021

COMPENSATION FOR CROP LOSS DUE TO NATURAL CALAMITIES

2244 SHRI M.V. SHREYAMS KUMAR: SHRI SANJAY RAUT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has received any request from the State Governments for providing assistance to compensate for the loss suffered by farmers due to heavy rains and other natural calamities in the last six months, State wise including Maharashtra and Andhra Pradesh;
- (b) if so, the details of crop loss assessed thereof along with the funds released, State-wise including Maharashtra and Andhra Pradesh; and
- (c) the other steps taken by Government to cover the loss of life, property and livestock suffered by farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR)

(a) to (c):The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Under SDRF, the Government of India contributes 90% to Hilly States and 75% to other States. The balance 10% for Hilly and 25% for other States is contributed by the respective State Governments. Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures. The assistance approved under SDRF/NDRF norms is provided in the form of relief and covers loss of crops, life, property, livestock etc., as per the existing norms. State-wise details of release from SDRF/NDRF during 2021-22 (As on 25.11.2021) are given at Annexure-I. Further, details of the agriculture/horticulture area reported to have been affected due to notified natural calamities during 2021-22 (Provisional - As on 25.11.2021) are at Annexure-II.

Annexure-I referred to in reply to parts (a) to (c) of the Rajya Sabha Unstarred Question No.2244 due for answer on 17.12.2021

State-wise details of release from SDRF/NDRF during 2021-22 (As on 25.11.2021)

(Rs. in crore)

Sl.	Name of the State	Allo	ocation of SI	ORF	Releases f	rom SDRF	Releases
No.		Central	State	Total	1 st	2 nd	from
		Share	Share		Installment	Installment	NDRF
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	895.20	297.60	1192.80	447.60	447.60	
2.	Arunachal	200.00	22.40	222.40	100.00	100.00	
۷.	Pradesh	200.00	22.40	222.40	100.00	100.00	
3.	Assam	617.60	68.80	686.40	308.80	308.80	
4.	Bihar	1132.80	377.60	1510.40	566.40	566.40	
5.	Chhattisgarh	345.60	115.20	460.80	172.80	172.80	
6.	Goa	9.60	2.40	12.00	4.80	4.80	
7.	Gujarat	1059.20	352.80	1412.00	529.60	529.60	1000.00
8.	Haryana	392.80	131.20	524.00	196.40	196.40	
9.	Himachal	327.20	36.00	363.20	163.60	163.60	
	Pradesh						
10.	Jharkhand	454.40	151.20	605.60	227.20	227.20	200.00
11.	Karnataka	632.80	210.40	843.20	316.40	316.40	629.03
12.	Kerala	251.20	84.00	335.20	125.60	125.60	
13.	Madhya Pradesh	1456.00	485.60	1941.60	728.00	728.00	
14.	Maharashtra	2577.60	859.20	3436.80	1288.80	1288.80	701.00
15.	Manipur	33.60	4.00	37.60	16.80	16.80	
16.	Meghalaya	52.80	5.60	58.40	26.40	26.40	
17.	Mizoram	37.60	4.00	41.60	18.80	18.80	
18.	Nagaland	32.80	4.00	36.80	16.40	16.40	
19.	Odisha	1283.20	428.00	1711.20	641.60	641.60	500.00
20.	Punjab	396.00	132.00	528.00	198.00	198.00	
21.	Rajasthan	1184.80	395.20	1580.00	592.40	592.40	
22.	Sikkim	40.00	4.80	44.80	20.00	20.00	
23.	Tamil Nadu	816.00	272.00	1088.00	408.00	408.00	213.51
24.	Telangana	359.20	120.00	479.20	179.60	179.60	
25.	Tripura	54.40	6.40	60.80	27.20	27.20	
26.	Uttar Pradesh	1546.40	516.00	2062.40	773.20	773.20	
27.	Uttarakhand	749.60	83.20	832.80	374.80	374.80	
28.	West Bengal	808.80	269.60	1078.40	404.40	404.40	300.00
	Total:	17747.20	5439.20	23186.40	8873.60	8873.60	3543.54

Annexure-II referred to in reply to parts (a) to (c) of the Rajya Sabha Unstarred Question No.2244 due for answer on 17.12.2021

Details of the agriculture/horticulture area reported to have been affected due to notified natural calamities during 2021-22 (Provisional - As on 25.11.2021)

Sl. No.	State	Crops area affected			
		(In lakh ha.)			
1.	Andhra Pradesh	1.51			
2.	Arunachal Pradesh	0.02			
3.	Assam	0.67			
4.	Bihar	5.80			
5.	Goa	0.001			
6.	Gujarat	1.49			
7.	Himachal Pradesh	0.29425			
8.	Karnataka	13.98			
9.	Kerala	0.85			
10.	Madhya Pradesh	1.06			
11.	Maharashtra	4.55			
12.	Nagaland	0.17			
13.	Odisha	1.82			
14.	Punjab	0.04			
15.	Rajasthan	38.00			
16.	Sikkim	0.02			
17.	Tamil Nadu	0.51			
18.	Uttar Pradesh	3.61			
19.	Uttarakhand	0.54			
20.	West Bengal	6.90			
